

Central Administrative Tribunal  
Principal Bench, New Delhi. 22

CR-73/96 in  
OA-1843/90

New Delhi this the 27th Day of March, 1996.

Hon'ble Sh. A. V. Haridasan, Vice-Chairman(J)  
Hon'ble Sh. B. K. Singh, Member(A)

Sh. Yash Pal,  
S/o Sh. Ram Kishan,  
H.No.4/328, Ashok Nagar,  
Bahadur Garh,  
Distt. Rohtak (Haryana).

Petitioner

(through Sh. P. M. Ahlawat, advocate)

versus

1. Shri S. Gopalan,  
Secretary to the Govt. of India  
Ministry of Information & Broadcasting,  
Shashtri Bhawan, New Delhi.

2. Shri Shashi Kant Kapur,  
Director General,  
All India Radio, Sansad Marg,  
New Delhi-110001. Respondents.

ORDER (ORAL)  
delivered by Hon'ble Sh. A.V. Haridasan, V.C.(J)

As the alleged contempt has taken place on 3.6.94, the learned counsel for the petitioner seeks permission to withdraw this contempt petition with liberty to seek appropriate reliefs separately. The contempt petition is dismissed as withdrawn. However, the liberty as prayed for is granted.

  
(B.K. SINGH)  
M(A)

  
(A.V. HARIDASAN)  
V.C.(J)

/vv/